

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL AND TRAINING)

RAJYA SABHA
UNSTARRED QUESTION NO. 3462
(TO BE ANSWERED ON 25.03.2021)

RAISING OF MAXIMUM AGE LIMIT FOR JOB ASPIRANTS

3462 SHRI SANJAY RAUT:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government is considering to increase maximum age limit by two years for all the eligible unemployed youths, who are seeking Central and State Government jobs as they lost their chances due to COVID-19 pandemic and lockdown in the country;
- (b) if so, the details thereof ; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES
AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH)**

(a) to (c): For recruitment to Central Government posts, the recruiting agencies, such as the Union Public Service Commission (UPSC), have been making necessary arrangements for conduct of examinations in a safe manner considering the COVID-19 Pandemic safety protocols. While conducting Civil Services (Preliminary) Examination-2020 on 04.10.2020, the UPSC also gave an option to the candidates to change the centre for Civil Services (Preliminary) Examination-2020 so that candidates who had moved to a different location before/during the COVID-19 pandemic could also appear in the Examination. As such, the need for increasing the maximum age limit for recruitment to various categories of posts under the Central Government, due to the pandemic and lockdown in the country, does not arise. Insofar as the increase in maximum age limit by two years for all the eligible unemployed youths, who are seeking State Government jobs is concerned, it is for the concerned State Governments to decide.
